

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**O.A./61/1514/2021**

**M.A./61/1571/2021**

This the 18<sup>th</sup> day of October, 2021

**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Anuradha, Aged:52 years, D/o Sh. Sansar Chand, R/o Jib, Tehsil Udhampur, District Udhampur-182121.

.....Applicant

Advocate: Mr. Iqbal Hussail Bhat

**Versus**

1. U.T. of Jammu & Kashmir through Director General of Police, J&K-180001.
2. Additional Director General of Police, Armed, J&K Srinagar-190001.
3. Deputy Inspector General of Police, Armed, Range Jammu-180015.
4. Commandant IR II Bn. Ramban-182144.

.....Respondents

Advocate:- Mr.Rajesh Thappa, DAG

**O R D E R [O R A L]**

Learned counsel for the applicant submits that the applicant was appointed as Constable in the Police Department on 14.07.1995 and worked satisfactorily till 26.10.2005, when her services were terminated.

Thereafter, she filed an appeal against the termination order on 06.01.2006 which is yet to be disposed of.

2. Mr. Rajesh Thappa, learned D.A.G. submits that the case is clearly time barred as the applicant has approached this Tribunal after 15 years of delay.

3. Learned counsel for the applicant submits that the applicant would be satisfied, if a consideration order is passed treating the O.A. as representation and the respondents may pass a speaking order thereon.

4. Heard Mr. Iqbal Hussain Bhat, learned counsel for the applicant and Mr. Rajesh Thappa, learned D.A.G. for the respondents and perused the records.

5. After hearing both the counsels, the respondents are hereby directed to treat this O.A. as representation of the applicant along with her appeal dated 06.01.2006 and dispose of the same by passing a reasoned and speaking order within a period of 08 weeks from the date of receipt of a certified copy of this order. A copy of the speaking order, so passed be given to applicant. While passing the order, the issue regarding the delay condonation may also be considered.

6. No order as to cost.

7. M.A./61/1571/2021 for condonation of delay in filing of the O.A. is disposed of accordingly.

**(ANAND MATHUR)**  
**MEMBER (A)**

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